

Food Safety and Standards Authority of India
(A statutory Authority established under the Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi - 110002

Dated, the 6th September, 2016

NOTICE INVITING COMMENTS FROM STAKEHOLDERS

A draft FSSAI Manual on Microbiological Testing in Foods and a document on Good Food Laboratory Practices (GFLPs) have been approved by the Scientific Committee in its 22nd meeting held on 28.06.2016.

2. Before the same are finalized, the comments/ views/ suggestions of the stakeholders are solicited. The stakeholders may furnish their comments/ suggestions/ objections within a period of 60 days of the publication of this notice on the website.

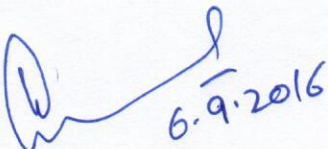
3. The comments/suggestions/objections; if any, should be furnished in the prescribed format (given below) which may be addressed to the Advisor (Standards), Food Safety and Standards Authority of India, FDA Bhawan, Kotla Road, New Delhi- 110002. These may also be emailed to advisor@fssai.gov.in and sp-sampling@fssai.gov.in on or before 06.11.2016.

4. It may kindly be noted that only such of the comments/ objections/ suggestions would be taken into consideration as are furnished with supporting scientific evidence.

Format for the Comments/ Suggestions/ Objections					
Name of the Draft Manual/ Document:					
Sr. No.	Name and Address of the Organisation/ person with contact number and email	Method No. , Title and Description in the Draft Manual	Comments/ Suggestion/ Objection	Rationale	Reference to the supporting Scientific Evidence

Date:
Place:

Name & Signature



6.9.2016

(Kumar Anil)
Advisor (Standards)